## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 74/NCLT/AHM/2017 (New) Madhya Pradesh High Court Indore Bench C.P. No. 38/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.08.2017</u>

Name of the Company:

SEZ Indore Ltd., Crystal

Crystal IT Park Indore Ltd

With

M.P. Audyogik Kendra Vikas Nigam (Indore) Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

· 1. TAZAK DAMANI

ADV FOR THE TRANSFOR AND

TRANSFAREE COMPANT

## **ORDER**

Learned Advocate Mr. Tarak Damani i/b B K Damani & Assocaites present for Petitioner.

Learned Advocate Mr. Tarak Damani i/b B K Damani & Associates filed Vakalatnama for Petitioner.

Await record in CP 8/2016 from High Court of Madhya Pradesh Indore Bench.

List the matter on 01.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.